

RBI/2004-2005/116

Ref: RPCD.SP.BC.No. 72 /09.01.01/2003-04

Date : 25 March, 2004

Chairman/ Managing Director  
All Scheduled Commercial Banks,  
(excluding RRBs)

**Sub : Submission of progress report under Government Sponsored Schemes -  
Change in Periodicity of returns under SGSY, SJSRY and SLRS**

As you are aware, at present the progress on implementation of Government sponsored schemes by the banks is being monitored by RBI on a quarterly basis and the banks are required to submit the data on Government sponsored schemes like SGSY, SJSRY and SLRS on quarterly basis (so as to reach us within 45 days from the end of the quarter). You are also aware that the progress made by the banks under Government sponsored schemes is also being reviewed by the Government. Now Government desire that the data on progress under various Government sponsored schemes should be obtained / reviewed on a monthly basis, instead of on quarterly basis.

It has, therefore, been decided that the progress under the above referred Government sponsored schemes will be monitored by us on a monthly basis. As such, banks are advised to furnish us the data under SGSY, SJSRY and SLRS on monthly basis (so as to reach us by end of the next month to which data is related). This change in periodicity will be effective from the month of April 2004 onwards and the first such monthly progress report (for the month of April 2004) may be forwarded to us so as to reach us by end of May 2004. The format for submission of data remains the same.

You may advise your controlling offices and implementing branches suitably under advice to us.

Please acknowledge receipt.

Yours faithfully,

Sd/-

( Varughese John)  
Chief General Manager